

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 365 OF 2015 IN
DFR NO. 1527 OF 2015**

Dated: 9th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Tata Power Delhi Distribution Ltd. Appellant (s)
Versus
Delhi Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Antani Kumarsingh**

ORDER

**IA NO. 365 OF 2015
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 06.11.2015. Dasti in addition is permitted.

List the matter on **06.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk